

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 115 of 2013

Dated : 26th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Panda
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1.

ORDER

Learned counsel for the appellant wants to file additional affidavit regarding additional grounds. He is permitted to do so latest by 21st October, 2013 and serve copy thereof on the other side.

Post the matter for hearing on **23rd October, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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